

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**O.P. No. 1 of 2011**

**Dated :24<sup>th</sup> August, 2011**

**Subject :- Sup motu action on the  
Letter received from the  
Ministry of Power**

**ORDER**

The court has not assembled today. As agreed by the learned  
counsel for the parties, post the matter on **25.08.2011.**

**COURT MASTER**